

9am

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE CUM SPL. JUDGE
(PC-ACT) CBI, ROUSE AVENUE DISTRICT COURT, NEW DELHI.**

ORDER

The following transfers & postings are made in official exigency with immediate effect :-

| S. No | Name of Officials (Sh./Ms.) | From | To |
|-------|---|---|---|
| 1 | Sapna EC: 97816140 | Asstt. Ahlmad in the C/o Ms. Chetna Singh, Ld. POLC, RACC. | Ahlmad in the C/o Ms. Deepali Sharma, Ld. Spl. Judge, PC Act, CBI, RACC. |
| 2 | Pankaj Kaushik EC- 10582294 | Asstt. Ahlmad in the court of Ms. Deepali Sharma, Ld. Spl. Judge (PC Act) CBI, RADC | Asstt. Ahlmad in the court of Ms. Deepali Sharma, Ld. Spl. Judge (PC Act) CBI, RADC Asstt. Ahlmad in the court of Sh. Bhupinder Singh, Ld. Spl. Judge (PC Act) CBI, RADC |
| 3 | Shilpi Bhatia EC- 23762403 | JA/ Ahlmad in the Court of Ms. Deepali Sharma, Ld. Spl. Judge, PC Act, CBI. | Office Pool, RADC (after completion of her maternity leaves) |
| 4 | Sh. Sumit Singh Gusain EC-17337689 | Asstt. Ahlmad/JJA in the court of Ms. Pooja Aggarwal, Ld. POLC, RADC | Asstt. Ahlmad/JJA in the court of Ms. Chetna Singh, Ld. POLC, RADC Asstt. Ahlmad/JJA in the court of Ms. Pooja Aggarwal, Ld. POLC, RADC |
| 5 | Ganesh Kumar EC: 12722/ 66511906 | JA/ Ahlmad in the Court of Ms. Pooja Aggarwal, Ld. POLC. | JA in General Branch, RADC |
| 6 | Sapna Rani EC- 13849/ 39225462 | JA in R&I Branch, RADC | Ahlmad/JA in the court of Ms. Pooja Aggarwal, Ld. POLC, RADC |
| 7 | Mohini EC- 46387764 | JA/ Ahlmad in the Court of SH. Sanjay Khanagwal, Ld. Spl. Judge, PC Act, CBI. | JA in R&I Branch, RADC |
| 8 | Sameer Raj Singh, JJA E.C: 30331246 | Asstt. Ahlmad in the court of Sh. Sanjay Khanagwal, Spl. Judge (PC Act) CBI, RACC Asstt. Ahlmad in the court of Sh. Amitabh Rawat, Spl. Judge (PC Act) CBI, RACC | Ahlmad/JJA in the court of Sh. Sanjay Khanagwal, Spl. Judge (PC Act) CBI, RACC |
| 9 | Ruchi E.C. 25466523 | Asstt. Ahlmad in the court of Sh. A. K. Sarpal, Spl. Judge (PC Act) CBI, RACC | Asstt. Ahlmad in the court of Sh. A. K. Sarpal, Spl. Judge (PC Act) CBI, RACC Asstt. Ahlmad in the court of Sh. Amitabh Rawat, Spl. Judge (PC Act) CBI, RACC |
| 10 | Diwakar Sinha E.C. 56886574 | PA in the Court of Sh. Sujit Saurabh, Ld. POLC, RADC | PA in Office Pool, RADC |
| 11 | Jyotsana Sehrawat E.C. 76560458 | PA in Office Pool, RADC | PA in the Court of Sh. Sujit Saurabh, Ld. POLC, RADC |

| | | | |
|----|--------------------------------------|--|--|
| 12 | Gurjeet Singh E.C. 33289073 | JA in Caretaking Branch, RADC | JA in Administration Branch, RADC |
| 13 | Mohit Rajour, JJA EC- 54726981 | Asstt. Ahlmad in the court of Sh. Sujit Saurabh, POLC, RACC | JJA in Caretaking Branch, RADC |
| 14 | Upender Yadav E.C. 84946745 | JJA in the court of Sh. Amitabh Rawat, Ld. Spl. Judge, (PC Act) CBI | Asstt. Ahlmad in the court of Sh. Sujit Saurabh, POLC, RACC (till further order/directions of HQs) |
| 15 | Surender Singh Rawat EC- 47773957 | Orderly in Office Pool, RADC. | Orderly in the court of Sh. Amitabh Rawat, Ld. Spl. Judge, (PC Act) CBI |
| 16 | Mukesh Kant Sharma EC- 24920007 | JA/Reader in the Court of Sh. Mukesh Kumar, Ld. Spl. Judge, PC Act, CBI. | JA/ Reader in the Court of Ms. Rekha, Ld. POLC |
| 17 | Vikas Kundra EC: 92244950 | JA/ Reader in the Court of Ms. Rekha, Ld. POLC | JA/Reader in the Court of Sh. Mukesh Kumar, Ld. Spl. Judge, PC Act, CBI. |



It is hereby clarified that officials mentioned at serial Nos.- 2, 4 & 9 shall mark their morning attendance in the Court of Presiding Officer who is senior among the two and evening attendance in the Court of Junior Presiding Officer *per se*. Further, in case Ahlmad of a court is on leave, then the assistant ahlmad/s shall work in the said court for full day.

Non-compliance of the order or proceeding on leave immediately shall be considered as deliberate insubordination and appropriate disciplinary action shall be initiated against the defaulting official as per rules.

MA 04:35P.M

4483-4535-D

Ah Chandna
(ANJU BAJAJ CHANDNA)

Principal District & Sessions Judge-cum-Spl. Judge (PC-Act) CBI, RADC, New Delhi.

No.: /F.7/P&T/Admn/RADC/2025

Dated, Delhi the 02/5/20

Copy forwarded for information and necessary action to :

1. The Principal District & Sessions Judge (HQs), Tis Hazari Court, Delhi.
2. The DDO, Central District, Tis Hazari Courts, Delhi.
3. The Administrative Officer (J), Admn. I, II & III Central District, THC, Delhi.
4. The Officers/Officials concerned.
5. PS to the Undersigned.
6. The Dealing Official, LAYERS seat, THC, Delhi.
7. The Dealing Official T&P - I, II & III Personal File/ACR, THC, Delhi.
8. The Website Committee, THC, Delhi for uploading.
9. Leave Section, RADC.

Ah Chandna
Principal District & Sessions Judge-cum-Spl. Judge (PC-Act) CBI, RADC, New Delhi